

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1306/2019

YASHWANT JAISWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 14065/2019 - INTERIM BAIL)

Date : 18-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Jail Petition

For Respondent(s) : Mrs. Rachna Gupta, AOR
Ms. Charu Singhal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. The office report dated 17.06.2026 records that Mr. Sunil Fernandes, who was appointed as *Amicus Curiae*, has now been designated as Senior Advocate.
2. Accordingly, Mr. Daksh Kadian, Advocate is appointed as *Amicus Curiae* and Mr. Sunil Fernandes, learned senior counsel shall continue to assist as pro-bono Senior Counsel.
3. The Registry is directed to supply the entire set of the paperbook to the learned *Amicus*.
4. List on 19.08.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR